

Two suggestions made in the Press Statement pertain to improvement of bridges on the section and doubling of the entire section. Attention to bridges is a continuous process. Doubling of track is taken up where justified and to the extent, resources permit.

Charter of demands from All India Federation of Social Welfare Employees Association

1939. SHRI KRISHNA CHANDRA HALDER : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have received a 16-point Charter of demands from the All India Federation of Social Welfare Employees Association; and

(b) if so, the action taken on those demands?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No such Charter of Demands has been received in the Ministry of Social Welfare.

(b) Does not arise.

Theft of New Steel Rails

1940. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) Whether investigations have been made into the theft of new steel rails belonging to the Railways by M/s New Fabricators, Trichy;

(b) if so, the details thereof;

(c) Whether action has been initiated against the partners of the firm; and

(d) if so, the names of the partners of the firm?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS,

AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Inquiries into unlawful possession of released rails belonging to the Railways by M/s New Steel Fabricator Union, Manaparai have been made.

(b) On 23-7-1981, 15 welded Panel Rails which had been replaced and were kept along with the side of the track between Thirumaiyam and Chettinad Stations were found missing. During inquiries, on an information, the house of one Shri Muthaliff at Dindigul Road, Manaparai, was searched on 27-7-81 and 48 rail pieces of varying length from 2.4 to 3.5 metres, valued at about Rs. 15,000/- was recovered. Shri Muthaliff was arrested. A case under Section 3 RP (UP) Act was registered at the RPF Post, Dindigul, and further inquiries were taken up. While the inquiry of the case was in progress, Shri Mohd. Yusuf, Shri Haji Yusuf, Shri Abdul Aziz and Shri Naswridin obtained anticipatory bail from courts, hence they were released. The lorry which was used for transporting the stolen railway property was seized and the driver and cleaner of the lorry were arrested. The case is still under inquiry.

(c) Yes.

(d) The New Steel Fabricating Union, Manaparai, is jointly run by following 14 partners :

1. Shri P. Muthaliff.
2. Shri Haji Yusuf.
3. Shri Mohd. Yusuf.
4. Shri Dorai Sabastin

Class IV Employees as Train Clerks

1941. SHRI R. R. BHOLE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Class IV employees are working as Train Clerks on North-Eastern Railway under D.R.M. Izatnagar, for more than

a year, due to shortage of class III staff there; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Unutilised Spares of Locomotives

1942. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Northern Railway purchased items like steel and rubber fittings, spares for diesel and steam locomotives, brake blocks and gears for rolling stock irrespective of requirements and the same are lying unutilised at various Northern Railway depots;

(b) whether it is a fact that almost all the funds allotted to the Northern Railway for the year has already been spent though almost half the year still remains; and

(c) if so, whether any inquiry has been conducted into these purchases?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAY AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

(b) No. Northern Railway has not made payments in excess of proportionate budget allotments. However, the commitments of previous year and those made during the current year so far aggregate to the total budget allotted for the general purposes stores for the current year and Northern Railway are thus left with no funds for making further commitments for procurement of general purposes stores during the remaining months of the financial

year. Cost of material have nevertheless shown considerable increase which might justify grant of additional funds to Northern Railway. An exercise in this direction is being made in the Ministry on all Railways basis.

(c) No.

मुजफ्फरपुर नरकटिया गंज लाइन का बदला जाना

1943. श्री कमला मिश्र मधुकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मुजफ्फरपुर से नरकटिया गंज तक अथवा रकसौल तक छोटी रेल लाइन को बड़ी लाइन में बदलने की सरकार की घोषणा को क्रियान्वित करने में कोई प्रगति हुई है ;

(ख) यदि हाँ, तो तत्संबंधी व्यौरा क्या है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

रेल एवं शिक्षा व समाज कल्याण मंत्रालयों तथा सप्तदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) से (ग) पूर्वोत्तर रेलवे के सगौली के रास्ते मुजफ्फरपुर-रकसौल मोटर लाइन खंड को बड़ी लाइन में बदलने के लिए इंजीनियरी एवं यातायात पुनर्मूल्यांकन सर्वेक्षण किया है। सर्वेक्षण रिपोर्ट हाल ही में प्राप्त हुई है और रेल मंत्रालय में इस पर विचार किया जा रहा है। विभिन्न निदेशालयों द्वारा परियोजना रिपोर्ट को पूरी तरह जांच कर लेने तथा योजना आयोग के साथ परामर्श कर लेने के बाद अन्तिम निर्णय लिया जाएगा जो रेलवे योजना के अधीन धन को उपलब्धता पर निर्भर करेगा।